

GOVERNMENT OF INDIA  
MINISTRY OF RURAL DEVELOPMENT  
DEPARTMENT OF LAND RESOURCES

**RAJYA SABHA**

**UNSTARRED QUESTION NO. 1406**  
**TO BE ANSWERED ON 02.08.2024**

**Scheme for Better Identification of Land Parcels**

**1406. Dr. Bhagwat Karad:**

Will the Minister of **RURAL DEVELOPMENT** be pleased to state:

- (a) whether the Government has taken any steps to improve the ease in identification of the land parcels by using geospatial mapping and other technologies; and
- (b) if so, the details thereof?

**ANSWER**

**MINISTER OF STATE FOR RURAL DEVELOPMENT**  
**(DR. CHANDRA SEKHAR PEMMASANI)**

**(a) & (b):** The Department of Land Resources is implementing Digital India Land Records Modernization Programme (DILRMP), a Central Sector Scheme with the objective of developing an Integrated Land Information Management System (ILIMS) across the country. One of the activities under DILRMP is digitization of cadastral maps wherein existing cadastral maps are converted into GIS-encoded digital mode to facilitate updation of cadastral maps in sync with the changes made in the Record of Rights (RORs). Further, the Department in consultation with National Informatics Centre (NIC), National Remote Sensing Centre (NRSC) and Ministry of Science and Technology, has developed a software application known as Unique Land Parcel Identification Number (ULPIN) system for assigning Unique IDs to the land parcels under the DILMP for adoption by States/UTs. ULPIN or Bhu-Aadhar is a 14 digital Alpha-numeric based on Geo-coordinates of vertices of each land parcel.

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